IRREGULARITIES IN POST-MATRICULATION SCHOLARSHIPS

- 1149. SHRI SURAJ PRASAD: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) whether the Central Vigilance Commission received any complaints from Members of Parliament in the month of December, 1968 regarding irregularities in the case of 1,40.300 applications for post-matriculation scholarships given by the Delhi Administration in the year 1967-68; and
- (b) if so, what are the findings of the enquiry conducted by the chief of the Central Vigilance Commission in this regard?]

शिक्षा तथा युवा सेवा मंत्री (प्रो० वी० के० आर० वी० राव) : (क) जी हां।

(ख) केन्द्रीय सतर्कता आयोग अभी तहकी-कात कर रहा है ।

f[THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF V.K. R.V. RAO) : (a) Yes, Sir.

(b) The Central Vigilance Commission is still making enquiries.]

CASES AGAINST POLICEMEN WHO PARTICIPATED IN POLICE AGITATION

1150. SHRI GODEY MURAHARI:

SHRI CHITTA BASU:
SHRI DWIJENDRALAL SEN
GUPTA:
SHRI G. BARBORA:
SHRI M. V. BHADRAM:
SHRIMATI VIDYAWATI
CHATURVEDI:

SHRI RATTAN LAL JAIN: DR. B. N. ANTANI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a^ whether it. is a fact that Governmen have decided to withdraw the cases against al the Central Government employees excepthose involved in violent activities who participated in the token strike of September, 1968;
 - f | English translation.

- (b) whether Government are also considering to withdraw the cases against the policemen who were arrested and are standing trials in connection with the police agitation of April, 1967;
- (c) if the answer to part (b) above be in the negative, the reasons therefor; and
- (d) the expenditure that has been incurred so far in instituting the cases against policemen

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
(a) No, Sir.

- (b) No, Sir.
- (c) Considering the nature of offences and the absolute necessity to preserve discipline in a force charged with the maintenance of law and order, it was decided that it would be against the public interest to withdraw the cases and that the law must be allowed to take its course.
- (d) So far an approximate amount of Rs. 1,26,607.75 has been incurred in this connection upto 28th February, 1969.

सार्वजनिक सभा में श्री बी० पी० मौर्यका भाषण

- 1!51. श्रीमती विद्यावती चतुर्वेदी: क्या गृह-कार्यं मन्त्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार का ध्यान दिनांक 31 जनवरी, 1969 के 'बीर अर्जुन' में प्रकाशित इस आशय के समाचार की और दिलाया गया है कि रिपब्लिकन पार्टी के नेता श्री बी० पी० मीर्यं ने एक सार्वजनिक सभा में कहा कि यदि इस बार वर्तमान सरकार मजदान द्वारा नहीं बदली गई तो वह शोषित वर्ग की एक सरकार बनाएंग, चाहे इसके लिए हिंसात्मक उपाय क्यों न अपनाने पड़ें; और
- (ख) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?